

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.122 OF 2020

In the matter of:

Arul Muthu Kumaru Samy

Ex Shareholder of Chikara Eco Ventures Ltd

Appellant

Vs

ROC

Respondent

Mr. Ankit Gusain and Ms Swati Bansal, Advocates for Appellant.

None for Respondents.

ORDER
(THROUGH VIRTUAL MODE)

10.08.2020- Learned counsel for the appellant seeks one weeks' time to file certain citations. They are allowed. Let the appeal be listed on **24th August, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn